

(10)

O.A.No. 262/05

ORDER DATED: 04.12.2006

Heard Mr. J.Sengupta, Ld. Counsel for the Applicant and Mr. Ashok Mohanty, Ld. Sr. Counsel for the Kendriya Vidyalaya Sangathan.

The Applicant who was ordered for transfer to Bolangir and had challenged the same has been reposted to Cuttack in the meanwhile.

Ld. Counsel for the Applicant wishes to withdraw the case. Ld. Sr. Counsel for the Kendriya Vidyalaya Sangathan states that challenge to transfer policy is not relevant at this time.

Having heard Ld. Counsel for both the parties and since the case has become infructuous, <sup>it</sup> is disposed of accordingly. No costs.

*B.P.M.*  
MEMBER (ADMN.)

*L.D.*  
VICE-CHAIRMAN